

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 1<sup>st</sup> May, 2019**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

| S.NO.                              | CASE NO.   | PARTIES  | COUNSEL FOR PARTIES  |
|------------------------------------|--|--|--|
| <b>AFTER NOTICE</b>                |  |  |  |
| 1.                                 | Original Application No. 389/2019  | Jan Kalyan Sewa Trust<br>Vs.<br>State of Uttar Pradesh & Ors.              | Mr. Sanjay Upadhyay & Eisha Krishn, Advs. for Applicant  |
| <b>FOR COMPLETION OF PLEADINGS</b> |  |  |  |
| 2.                                 | <b>Execution Application No. 11/2019 IN</b><br>O. A. No. 33/2018<br>(I.A. No. 120/2019)<br><b>WITH</b><br><b>Original Application No. 297/2019</b> | Saket Agarwal<br>Vs.<br>State of Uttarakhand & Ors.                        | Mr. Ajay Kumar Jadaun, Adv. for Applicant<br><br>Mr. Rahul Verma, AAG for State of Uttarakhand<br>Mr. Naresh Kaushik, Adv. for R-15<br>Mr. Mukesh Verma, Adv. for UEPPCB   |
| 3.                                 | Original Application No. 348/2019  | Dharam Chand<br>Vs.<br>State of Haryana & Ors.                             | Mr. S. A. Zaidi & Ms. Mansi Chahal, Advocates for Applicant<br><br>Mr. Rahul Khurana, Adv. for R-1 to 4  |
| <b>FOR HEARING</b>                 |  |  |  |
| 4.                                 | Original Application No. 311/2015  | Devendra Singh Bholey<br>Vs.<br>UOI & Ors.                                 | Mr. S. K. Dubey & Mr. Rajmangal Kumar, Advs. for Applicant<br><br>Mr. Balendu Shekhar, Adv. for R-1<br>Dr. Sandeep Singh, Adv. for R-2, 5 & 6<br>Mr. Pradeep Misra, Adv. for UPPCB<br>Mr. Rajkumar, Adv. for CPCB<br>Mr. Rakesh Taneja, Adv. for R-7<br>Ms. Antima Bazaz, Adv. for R-8<br>Mr. Nikhil Nayyar, Adv. for R-9 & 10<br>Mr. Rahul Pratap, Adv. |
| 5.                                 | Original Application No. 518/2016<br>(M.A. No. 464/2017 & I.A. No. 117/2019)<br><br><b>WITH</b>  | Ashwini Kumar<br>Vs.<br>State of U.P. & Ors.                               | Mr. Sumeer Sodhi, Adv. for Applicant<br><br>Dr. Abhishek Atrey, Adv. for MoEF<br>Mr. A. K. Prasad, Adv. for CGWA<br>Mr. Utkarsh Sharma, Adv. for State of UP<br>Mr. Sharad Chauhan, Adv.<br>Mr. Pradeep Misra, Adv. for UPPCB<br>Mr. S. A. Zaidi, Adv. for R-4 to 6 & 9<br>Mr. Anil Kumar Sangal, Adv. for R-8<br>Mr. Rajkumar, Adv. for CPCB            |
| 6.                                 | Original Application No. 692/2018<br>(M.A. No. 1401/2018)  | M/s Al-Nafees Frozen Food Exports Pvt. Ltd.<br>Vs.<br>State of U.P. & Ors. | Mr. Anil Kumar Sangal, Adv. for Applicant<br><br>Mr. Amit Tiwari, Adv. for State of UP<br>Mr. Pradeep Mishra, Adv. for R-2 & 3<br>Mr. Raj Kumar, Adv. for CPCB<br>Mr. A. K. Prasad, Adv. for CGWA<br>Ms. Preeti Singh, Adv. for R-5  |

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| 7.  | Original Application No. 107/2017   | Sree Kottam Tulasi Reddy Memorial Educational Society<br>Vs.<br>M/s. S. N. S. Starch Limited & Ors. | Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant<br><br>Mr. A. D. N. Rao & Mr. Amber Sachdeva Advs. for R-1<br>Mr. Nikhil Nayyar, Adv. for R-2<br>Mr. P. Venkat Reddy, Adv. for R-3  |
| 8.  | <b>Execution Application No. 34/2018 IN</b><br>O. A. No. 253/2015                                 | Janab Mangisuddin<br>Vs.<br>State of U.P. & Ors.  | Mr. R. Venkataraman, Adv. for Applicant<br><br>Mr. Bhanwar Pal Singh, Adv. for R-1, 5, 6&7<br>Mr. Vishwajit Singh, Adv.<br>Mr. Pradeep Misra, Adv. for R-4<br>Mr. Rachit Mittal, Adv. for R-8<br>Ms. Priyanka Swami, Adv. for Nagar Nigam GZB<br>Mr. Rajesh Raina, Adv. for UPSIDC  |
| 9.  | Original Application No. 212/2018<br>(M.A. No. 617/2018 & M.A. No. 618/2018)                      | Ajay Dubey<br>Vs.<br>State of Jharkhand & Ors.  | Mr. R. R. Dubey, Adv. for Applicant<br><br>Ms. Priyanka Sinha, Adv. for R-1, 3 & 5<br>Mr. Thakur Sumit, Adv. for R-2<br>Mr. Satish Kumar, Adv. for CPCB<br>Mr. Kumar Anurag Singh, Adv. for Jharkhand State PCB<br>Mr. Dhruv Mehta, Sr. Adv. with Mr. Ninad Laud, Adv. for R-6<br>Mr. Anjuman Tripathy, Adv.<br>Mr. Vishwajit Singh, Adv. for GNN |
| 10. | Appeal No. 230/2018<br>(M.A. No.1413/2018, M.A. No.1414/2018, I.A. No.06/2019 & I.A. No.139/2019) | Triumph Realty Pvt. Ltd.<br>Vs.<br>Goa Coastal Zone Management Authority & Anr.                     | Ms. Vanita Bhargava, Adv. for Applicant<br><br>Mr. Atmaram N. S. Nadkarni, ASG & Ms. Mayuri Nayyar Chawla, Adv. for State of Goa<br>Mr. Shantanu Sagar, Adv. for R-2<br>Mr. Anuj Sarma, Adv.<br>Mr. Sarthak Maggon, Adv.  |

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|-----------------------------------|---|--|--|
| <b>IN CHAMBERS BY CIRCULATION</b> |   |  |  |
| 1.                                | <b>Review Application No. 01/2019 (WZ) IN</b><br>Appeal No. 79/2018 (WZ)<br>(I.A. No. 12/2019,<br>I.A. No. 21/2019 &<br>I.A. No. 42/2019) | Hotel Silver Stands, Colva Beach<br>Vs.<br>Goa Coastal Zone Management<br>Authority & Anr. | Mr. Pulkit Chandna, Adv. for Applicant |

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